LOK SABHA
UNSTARRED QUESTION NO. 4654
TO BE ANSWERED ON 23.03.2020
CNG/PNG Facilities

4654. SHRI S. JAGATHRAKSHAKAN:

SHRI ARVIND KUMAR SHARMA:

DR. BHARATIBEN DHIRUBHAI SHIYAL:

SHRI C.N. ANNADURAI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Rohtak and Jhajjar districts of Haryana and Bhavnagar and Botad districts of Gujarat have not been fully connected with network of CNG and PNG as of now and if so, the target fixed by the Government to connect the aforesaid districts with CNG and PNG;

(b) the name of company which has been assigned the task of providing domestic connections and CNG pumps in the States of Haryana and Gujarat;

(c) whether the Government has any proposal regarding extending CNG/PNG facilities to the people of Tamil Nadu and if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government is contemplating to supply PNG to Tiruvannmalai of Tamil Nadu, which is an economically backward district and if so, the steps taken in this regard including the time by which such project will be completed and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मेंद्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (d) : Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. So far PNGRB has authorized 230 GAs for development of CGD network across country upto 10th CGD Bidding Round covering more than 400 districts in 27 States/UTs in the country to develop CGD network as per work plan. The names of CGD entity in Rohtak and Jhajjar districts of Haryana and Bhavnagar and Botad districts of Gujarat for the development of CGD Network are as under:
<table>
<thead>
<tr>
<th>S.No.</th>
<th>Geographical Area</th>
<th>District covered</th>
<th>Name of CGD entity</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Bhavnagar GA</td>
<td>Bhavnagar District and Botad (part) district</td>
<td>Gujarat Gas Limited</td>
</tr>
<tr>
<td>2</td>
<td>Barwala &amp; Ranpur Talukas GA</td>
<td>Botad (part) district</td>
<td>Adani Gas Limited</td>
</tr>
<tr>
<td>3</td>
<td>Rohtak District GA</td>
<td>Rohtak District</td>
<td>Bharat Gas Resources Limited</td>
</tr>
<tr>
<td>4</td>
<td>Jhajjar District GA</td>
<td>Jhajjar District</td>
<td>Haryana City Gas (KCE) Private Limited</td>
</tr>
</tbody>
</table>

PNGRB has authorized 9 GAs covering Kanchipuram, Chennai, Tiruvallur, Coimbatore, Cuddalore, Nagapattinam, Tiruvarur, Ramanathapuram, Salem, Tiruppur and Vellore districts of Tamil Nadu.

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